

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 29 of 2014

Dated : 15th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gokak Power & Energy Ltd.

... Appellant(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant (s) : Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Anand K. Ganesan

ORDER

The Learned Counsel for both the parties have finished their arguments. They are directed to file their respective written submissions on or before 30.04.2014 after serving copy on the other side.

Post the matter for reporting compliance on **30.04.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**